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RESERVED

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

REGISTRATION T.A. NO.121 Of 1987(W.P.NO.7277 of 1984)

Bansidhar Agrawal & 7 others..... Petitioners.

Versus

Railway Board & 4 others..... Respondents.

Re: 'b

CONNECTED WITH

REGISTRATION T.A. NO. 113 of 1987(W.P.no.6006 of 1984),
³¹
~~32~~ Writ Petitions and one Original Application).

Hon'ble D.S.Misra - AM
Hon'ble G.S.Sharma - JM

(By Hon. G.S.Sharma- JM).

For judgment see our judgment of
the date passed in Jagdish Prasad Phulbhati's
case(T.A. No.113 of 1987).

G.S.Sharma
16/9/88
J.M.

AM
A.M.